DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Thursday, 25th June, 2009/Ashadha 04, 1931 (Saka) 2.00 P.M.

1.	Question Hour: Starred Questions as shown in separate list to be asked
	and replies given.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280.

1. Shri Jai Bhagwan Aggarwal	6. Shri Kulwant Rana
2. Shri Veer Singh Dhingan	7. Shri Mohan Singh Bisht
3. Shri Naresh Gaur	8. Shri Bharat Singh
4. Shri S.P.Ratawal	9. Shri A Dayanand Chandila A
5. Shri Dharam Deo Solanki	10.Prof. Vijay Kumar Malhotra

3. Papers to be laid on the Table:

Dr. A.K.Walia, Minister of Finance to lay the copy of following papers:

- (i) Notification No.F.40 (6) (3)/AC-2008/508-512, dated 23.02.2009 regarding Annual Report of Delhi Financial Corporation for the year 2007-08(English & Hindi).
- (ii) Annual Report of Delhi Financial Corporation for the year 2007-08 (Hindi, English, Punjabi & Urdu).
- (iii) Separate Audit Report of Comptroller and Auditor General of India in respect of Delhi Financial Corporation for the year 2007-08 (Hindi, English, Punjabi & Urdu).

4. **Annual Budget 2009-2010:**

- 1. Discussion on Annual Budget 2009-2010 presented by the Finance Minister on 22nd June, 2009.
- 2. Consideration and Voting on the Demand for Grants (2009-10): The Minister of Finance to move that the Demand for Grants for the year 2009-10 be considered.
- 3. Appropriation (No. 2) Bill, 2009:

The Minister of Finance to introduce the 'Appropriation (No. 2) Bill, 2009' with the leave of the House.

Also to move that the bill be passed.

Delhi Siddharath Rao 25th June, 2009 Secretary